

By E-Mail/ Speed Post/Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/6004 /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To The District & Sessions Judge
Bongaigaon

Dated Guwahati, the 18th November 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJB.II-3/2021/5023 dated 15.11.2021

Sir,

With reference to the above, I am directed to inform you that Shri Tarun Dey, Secretary, District Legal Services Authority, Bongaigaon has been allowed to avail LTC for the block period of 2018-2021 to visit Goa w.e.f. 23.11.2021 to 28.11.2021, along with his wife and minor daughter, by the shortest possible route, as per existing Rules.

Shri Dey may be informed accordingly.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/6005-6008 /A. dated 18.11.2021 Rw

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Tarun Dey, Secretary, District Legal Services Authority, Bongaigaon with reference to his letter No. DLSA/BGN 1-11/2017-21/4407 dated 15.11.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court


REGISTRAR (VIGILANCE)